

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.26/1997.

TUESDAY this the 7th day of January, 1997.

CORAM

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

M.S.Sundareswaran Nair,  
Extra Departmental Delivery Agent (put off)  
Mathira PO, Kadakkal. ....Applicant

(By Advocate Mr.G.Sasidharan Chempazhanthiyil)

Vs.

1. The Sub Divisional Inspector of Post Offices, Kottarakara, Sub Division, Kottarakara.
2. Assistant Superintendent of Post Offices, Kollam, The Enquiry Officer, Kollam. .... Respondents

(By Advocate Mr. K.S.Bahuleyan for SCGSC)

The application having been heard on 7.1.1997, the Tribunal on the same day delivered the following:

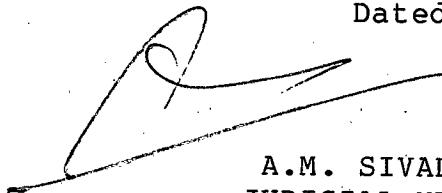
O R D E R

P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

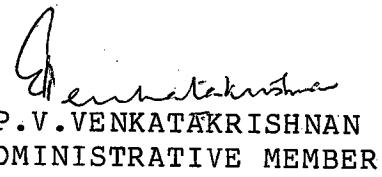
Applicant contends that he has been under 'put off' duty for nine years and that a charge sheet was issued on 30.7.94. The enquiry report was submitted on 30.4.96 and the applicant had submitted a representation on 15.8.96 (A3) which has not been considered by the disciplinary authority even after four months have gone by. Learned counsel for respondents submitted that the disciplinary proceedings will be finalised within two months from today.

2. We record the submission and direct the first respondent to finalise the disciplinary proceedings within two months from today.
3. Standing counsel submits that he will forward a copy of the Original Application and a copy of this order to first respondent. We record this submission also.
4. Original application is disposed of with the aforesaid direction. No costs.

Dated the 7th January, 1997.



A.M. SIVADAS  
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

ks.

LIST OF ANNEXURE

1. Annexure A3: True copy of the representation dated 5.8.96 submitted by applicant to the 1st respondent.

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